

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.01.2019

Sl. No.	Cases	Total Pendency at the beginning of January,2019 (Civil-Criminal)	Institution during the month of January,2019 (Civil -Criminal)	Total disposal during the month of January,2019 (Civil- Criminal)	Pendency at the end of January,2019 (Civil- Criminal)
1	WRIT PETITION	102 01	01 --	-- --	103 01
2	APPEAL	32 63	-- 02	-- --	32 65
3	RSA	05 --	01 --	-- --	06 --
4	FAO	03 --	-- --	-- --	03 --
5	CONTEMPT	01 --	-- --	-- --	01 --
6	MISC.CASES	-- 05	-- --	-- --	-- 05
7	MISC.APPEAL	-- --	-- --	-- --	-- --
8	TRANSFER PETITION	-- --	-- --	-- --	-- --
9	BAIL APPLICATION	-- --	-- --	-- --	-- --
10	MAC APPEAL	10 --	02 --	-- --	12* --
11	REVIEW	01 --	-- --	-- --	01 --
12	REVISION	10 05	-- --	-- --	10 05
13	MAT APPEAL	01 --	01 --	-- --	02 --
14	REVISION U/S 19 OF THE (FAM CT.)	01 --	-- --	-- --	01 --
15	LEAVE PETITION	-- 03	-- --	-- --	-- 03
16	ARBITRATION PETITION/APPEAL	02 --	-- --	-- --	02 --
17	S.A.O.	-- --	-- --	-- --	-- --
18	REFERENCE	-- --	-- --	-- --	-- --
19	C.O.	03 --	-- --	-- --	03 --
20	TAX APPEAL	03 --	-- --	-- --	03 --
21	Ex.P.	-- --	-- --	-- --	-- --
22	SP.JC.	01 --	-- --	-- --	01 --
	GRAND TOTAL	175 77	05 02	-- --	180 79